

RAPE AND MUSTARD SEEDS (GRADING AND MARKING) RULES, 1964

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SCHEDULE 1 :- SCHEDULE I

SCHEDULE 2 :- SCHEDULE II

RAPE AND MUSTARD SEEDS (GRADING AND MARKING) RULES, 1964

¹1. Published in the Gazette of India, Pt. II, Sec. 3 (ii), dated 25th July, 1964 In exercise of the powers conferred by Sec. 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937), the Central Government hereby makes the following rules, the same having been previously published as required by the said section, namely:

1. Short title and application :-

- (1) These rules may be called the Rape and Mustard Seeds (Grading and Marking) Rules, 1964.
- (2) They shall apply to Rape and Mustard Seeds (Brassica group) produced in India.

2. Definitions :-

In these rules,-

- (1) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;
- (2) "Schedule" means a Schedule appended to these rules.

3. Grade designations :-

Grade designations to indicate the quality of rape and mustard seeds shall be as set out in column I of Schedule II.

4. Definition of quality :-

The quality indicated by the respective grade designations shall be as set out against each grade designation in columns 2 to 7 of Schedule II.

5. Grade designation mark :-

The grade designation mark shall consist of a label speaking the grade designation and bearing a design (consisting of an outline map of India with the word AGMARK and the figure of the rising sun, with the words 'Produce of India' and resembling the one as set out in Schedule 1).

6. Method of markings :-

(1) The grade designation mark shall be securely affixed to each container in a manner approved by the Agricultural Marketing Adviser and shall clearly show the following particulars, namely:—

- (a) Grade designation.
- (b) Variety or Trade Name.
- (c) Net weight.
- (d) Date of packing.

(2) An authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container, in a manner approved by the said officer, provided that the private trade mark does not represent quality or grade of rape and mustard seeds different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

7. Method of packing :-

- (1) Only sound, clean and dry containers made of jute, cloth, polythene or paper shall be used for packing and they shall be free from any insect infestation or fungus contamination and also free from any undesirable smell.
- (2) The containers shall be securely closed and sealed in such manner as may be prescribed by the Agricultural Marketing Adviser.
- (3) Each package shall contain rape seed or mustard seed of one grade designation only.

